

bringing about inter-State coordination and assistance in development works through a range of schemes of various Ministries.

High level Committee on misuse of explosive materials

1005. SHRI D. RAJA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a high level Committee was appointed about a year back to examine all the aspects of the explosive problem in view of large scale misuse of explosive materials like ammonium nitrate by terrorists;

(b) if so, whether it is also a fact that the composition of the Committee was degraded after the first sitting of the Committee and the Committee has not submitted its report as yet, even though the deadline was three months; and

(c) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) Yes, Sir. Cabinet Secretariat has constituted a Group under the Chairmanship of the Home Secretary on 01.11.2007 for the following purpose:

(i) To examine the existing system of issuance of licences for manufacture, supply and movement of explosive material.

(ii) To suggest adequate measures for proper monitoring as well as an effective mechanism with appropriate accountability at each including their manufacture, supply track of the transit and utilization at the end use in order to prevent these material from falling into undesirable hands.

(b) and (c) The Committee was not degraded but a sub-Committee was constituted to assist the main Committee. The Committee is expected to submit its report shortly.

Sending Kashmiri Pandits back to their places in Jammu and Kashmir

1006. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is serious enough to send back the Kashmiri Pandits to their places in Jammu and Kashmir;

(b) if so, the steps taken so far and how many of them have gone back; and

(c) if not, what will be their ultimate fate?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (c) The policy of the Government is that the Kashmiri Pandits should return back once the conditions are conducive for their safe and dignified return. For facilitating the return of migrants who are willing to return to the Valley, the State Government have constructed 18 flats at Mattan and 100 one-room tenements at Kheer Bhavani as transit facilities for Kashmiri migrants. The Central Government has approved the construction of 200 flats at Sheikhpura in Budgam District in 2004.

The Hon'ble PM during his visit to Jammu and Kashmir on 25.4.08 announced, *inter-alia*, a package of Rs. 1618.40 crore for return and rehabilitation of Kashmiri migrants to the Valley. The package includes provision of assistance towards housing, transit accommodation, continuation of cash relief, students scholarship, employment and self-employment, assistance to agriculturists/horticulturists and waiver of interest on loans.

Wide publicity was given about the package. 893 families have expressed willingness for returning to Valley. So far no family has returned.

Terrorist training camps in Bangladesh

†1007. SHRI KALRAJ MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the list of the terrorist organizations involved in anti-India activities in Bangladesh and Nepal and the initiatives taken by Government to get them extradited and reaction of Bangladesh Government thereto;

(b) whether Government is aware of the fact that training camps are being run by Harkat-ul-Jehad-e-Islami (HUJI) and terrorists in Bangladesh; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) while there is no report to suggest presence of Indian insurgent Groups (IG) in Nepal, Government is aware that some IGs have set up camps/hideouts and their leaders are suspected to be staying in Bangladesh. The Government has regularly taken up, with Bangladesh, various security related matters including misuse of Bangladesh soil for activities inimical to India at different levels *viz.* diplomatic channels and institutional mechanisms existing between the two countries including the Home Secretary level talks. Government of Bangladesh has always assured that it will not allow its territory to be used for activities inimical to India. We now look forward for Bangladesh to translate this commitment into concrete action.

(b) and (c) There are reports that terrorist organizations such as LeT and HuJI have used Bangladesh territory as a staging post and as an infiltration/exfiltration route for carrying out attacks in India. This matter has been taken up with Bangladesh and efforts have been made to dismantle these networks.

Failure of Delhi Police in controlling crime graph

1008. SHRI BANWARI LAL KANCHHAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Delhi Police has failed miserably to contain the rise in crime graph;

†Original notice of the question was received in Hindi.